

Declaration of Assets and Liabilities

Year.. 2022-23

I, **Shubhendu Kumar**, son of,.....**Sree Vimalendu Bhushan kumar**,.....
aged.....**32**.....years, belonging to.....**Bihar Legislative Assembly, Secretariat**
service and presently working as**Office Attendant**.....

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	1,367/-	NILL	NILL	NILL	NILL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI SB A/c- 8,35,896.66/- Indian Bank SB A/c- 14,739/-	NILL	NILL	NILL	NILL
(iii)	Bonds, Debentures and Shares in companies	NILL	NILL	NILL	NILL	NILL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	BAJAJ ALL ENZE LIC LTD POLICY NO.- 0319759491 SUM ASSURED Rs-1,56,250/-	NILL	NILL	NILL	NILL
(v)	Motor Vehicles (details of make, etc.)	NILL	NILL	NILL	NILL	NILL
(vi)	Jewellery (give details of weight and value)	Gold- 171 g Rs- 7,86,600/- APPROX Silver- 386g, Rs- 26,711/-APPROX	NILL	NILL	NILL	NILL
(vii)	Other assets, such as values of claims / interests	TV-1 REFRIGERATOR-1 LAPTOP-1	NILL	NILL	NILL	NILL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NILL	NILL	NILL	NILL	NILL
(v)	Others (such as interest in property)	SHARE IN ANCESTRAL PROPERTY AS PER HUF TILL DATE SHARE IS NOT DEFINED	NILL	NILL	NILL	NILL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NILL	NILL
	(ii) Loans from financial institutions	NILL NILL	NILL NILL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NILL NILL NILL NILL	NILL NILL NILL NILL
	(b) dues to departments dealing with supply of water	NILL NILL NILL	NILL NILL NILL
	(c) dues to departments dealing with supply of electricity	NILL	NILL

		NILL	NILL
	(d) dues to departments dealing with telephones	NILL	NILL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NILL	NILL
	(f) Other dues, if any	NILL	NILL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2022-23 NILL FJNPK8757F	NILL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NILL	NILL
	(iii) Sales Tax [Only in case of proprietary business]	NILL	NILL
	(iv) Property Tax	NILL	NILL

C. Personal Detail

GPF/CPF/PRAN No. :-

110115365437

Gender :-

M (M/F)

Date of Birth :-

0 9 0 1 1 9 9 1

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

SANDESHWAHAK/MASSENGER (OFFICE ATTENDANT)

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: **SHUBHENDU KUMAR**

Designation: **OFFICE ATTENDANT**

Department: **Bihar Legislative Assembly,
Secretariat.**

Place: **PATNA**

Date: **14.2.23**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.